

List of unsecured financial creditors belonging to any class of creditors

Name of the corporate debtor: FORT PROJECTS PRIVATE LIMITED;

Date of commencement of CIRP: 09.11.2023;

List of creditors as on : 28.02.2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	FORT OASIS APARTMENT OWNERS ASSOCIATION	23.11.2023	4,66,18,962.00	-	Unsecured	-	NO	-	-	-	-	4,66,18,962.00	The creditor had submitted Form B and filed their claim as an operational creditor however, after preliminary verification of the claim documents it has been observed that the nature of debt is not operational in nature. The IRP informed the creditor to file Form CA as they belong to a class of creditors. The IRP has also sought various details in respect to the claim for substantiating the amount of claim. The IRP has sent reminders to the Creditor (last being on 16.01.2024) However the creditor is yet to submit Form CA and other documents as required by the IRP. As a result till now the claim has not been admitted. However, the association has nominated the IP who will be representing the association in the CoC meeting.
2	FORT SOUTH APARTMENT ASSOCIATION	12.02.2024	54,600.00	-	Unsecured	-	NO	-	-	-	-	54,600.00	The creditor has submitted the claim after 90 days from the ICD, as per regulation 12(1) of CIRP regulation the creditor shall provide reasons for delay in submitting the claim beyond the period of ninety days from the insolvency commencement date. Hence, the IRP is in a process of seeking the reasons for the same. Further the creditor has submitted Form B instead of form CA
			4,66,73,562.00	-		-			-	-	-	4,66,73,562.00	